

Fourteenth Loksabha**Session : 6****Date : 28-11-2005****Participants : Paswan Shri Ram Vilas, Singh Dr. Akhilesh Prasad**

Title : Papers laid on the Table of the House by members/Ministers.

रसायन और उर्वरक मंत्री तथा इस्पात मंत्री (श्री रामविलास पासवान) : महोदय, मैं आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उपधारा (6) के अंतर्गत अधिसूचना संख्या का.आ. 1445 (ड) जो 1 अक्टूबर, 2005 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसमें 2005-2006 के रबी मौसम के दौरान उसमें उल्लिखित घरेलू उत्पादकों द्वारा राज्यों और संघ राज्य क्षेत्रों को की जाने वाली यूरिया की सप्लाई को दर्शाने वाला आदेश निहित है, की एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण) सभा पटल पर रखता हूँ।

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2864/2005)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, on behalf of Shri Kantilal Bhuria I beg to lay on the Table of the House :

- (1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1999-2000.
 - (ii) Annual Report of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1999-2000, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

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2865/2005)

12.21 ¼ hrs.